

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5438 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Deepak Tater & Ors. Vs. Coral Infragold Pvt. Ltd. & Anr.	Kartik Seth
2.	I.A. No. 5480 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 992 of 2023	Chandra Shekhar Jha & Anr. Vs. Religare Enterprises Ltd. & Ors.	R.K. Gupta
3.	I.A. No. 5456 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Suresh Chand Agrawal & Anr. Vs. Capriso Finance Ltd. & Ors.	Gautam Singhal

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar